(c) if the answer to part (b) above be in the negative, the time by when a decision is likely to be taken?

WILLET ALIOWETS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/

श्चिता श्रोर समाज करने जिन्दा में उपमंत्री (PROF. D. P. YADAV): (a) to (c) The question of revision of pay scales of Delhi school teachers is under the consideration of the Government of India and a decision in the matter will be taken as soon as possible.

695 (Transferred to 30th July 1971)

## STAR HOTELS IN INDIA

696. SHRI SITARAM KESRI: Will the Minister of TOURISM AND CIVIL AVIATION/

पर्यटन ग्रोर नागर विमानन मंत्री be pleased to state:

- (a) whether it is a fact that the Government have sanctioned schemes for the setting up of four star hotels in some important cities with a view to encourage tourism; and
- (b) if so, the details regarding the places where the hotels are proposed to be started and the names of parties who have offered schemes to set up such hotels?

THE MINISTER OF TOURISM AND CIVIL AVIATION/

## पर्यटन प्रीर नागर विमानन मंत्री

(DR. KARAN SINGH): (a) and (b) Of the hotels projects approved in the private sector by the Department of Tourism, which are under construction or on which construction is yet to start, it is likely that 20 will qualify for the higher categories on completion. The locations of these and the names of the parties are given in the attached statement. In the public sector, the India Tourism Development Corporation have plans to set up hotels at Gulmarg, Calcutta Airport, Aurangabad and Kovalam, The ITDC's Hotel Ashoka at Eangalore has started functioning from 1st May, 1971 and the Hotel Akbar in New Delhi will be commissioned later this year. Air India also has plans to construct two Hotels at Bombay. The precise category of all these hotels will be determined only after their completion and inspection as functioning hotels.

## STATEMENT

Name of Party  1. Pelm Hotels Pvt. Ltd. 2. Indian Hotels Company	Locati in Bombay
Ltd	Do.
3. East India Hotels Co. Ltd	Do
4. Metropolitan Hotel Ltd.	Do.
5. Elel Hotels & Invest- ments Pvt. Ltd.	Do
6. Adams Advanis. Hotels Ltd.	Do.
7. Hotel Horizon Pvt.Ltd.	Do.
8. D.L.F. Hotels Pvt. Ltd.	Delhi
9. Biren Roy Trust 10. Hotel Ganesh Pvt. Ltd	
11. Adyar Gate Hotel Pvt. Ltd.	Do.
12. Oriental Hotel Ltd	Do.
13. Shahenshah Hotels Ltd.	Agra
14. G.L. Hotels Ltd.	Aurangabad
15. U.P. Hotels & Restaurants Ltd	- Jaipur
16. R.K. Hotels Pvt. Ltd.	Do.
17. Ramapriya Hotels Pvt. Ltd. 18. U.P. Hotel & Restau-	Bangalore
rants Ltd	Lucknow
19. H.H. Maharaja of Varanasi;	Varanasi
20. Shiv Mahal Place Hotel Pvt. Ltd.	Barodá.

IMPORT DUTY ON NON-FERROUS METALS
697. SHRI M. V. BHADRAM: Will
the Minister of FINANCE/

## वित्त मंत्री

be pleased to state:

(a) whether the import duty announced by Government on the import of non-ferrous metals is applicable to the existing stocks lying in the go-